

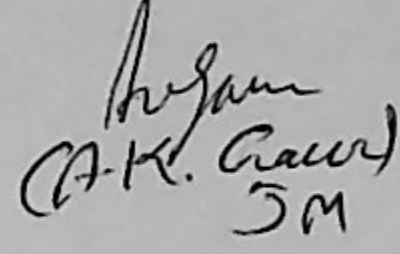
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / ~~MA~~ / ~~RA~~ / ~~CP~~ NO. 567 OF 2007

Applicant/s Suman Mal Respds. U. O. I to O.S.

Advocate for Applicant/s Sri M.K. Upadhyay Advocate for Respondent/s Sri R.K. Srivastava

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>8</u>
	<u>Dt. 19.11.09</u> Learned counsel for applicant firmly has stated that this OA has been rendered infructuous. <u>Sri R.K. Srivastava, counsel for respondents</u> has no objection. In view of the statement made above, - OA is dismissed as having rendered infructuous.  (D. C. Lakha) AM  (A.K. Gaur) SM	

Contd. On Sheet No. _____